

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 104
CA No. 48/JPR/2022
MA(CA) No. 09/JPR/2022
CP No. 15/241-213/JPR/2021
Under Section 241-213 of
Companies Act, 2013**

In the matter of:

Mr. Loknath Bodipudi Rao

...Petitioner

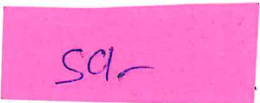
Versus

M/s Greenlabs 101 Informatics & Technosystems Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 19.07.2024.

Therefore, the matter is reposted to 13.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 19, 2024